ANNEXURE - A

LIST OF SECURED FINANCIAL CREDITORS NOT BELONGING TO ANY CLASS OF CREDITORS

NAME OF THE CORPORATE DEBTOR: SIMBHAOLI SUGARS LIMITED

DATE OF COMMENCEMENT OF CIRP : 11TH JULY 2024

List of Creditors as on 17.07.2026

(Amount in ₹)

Sr.. No	Name of creditor	Details of claim received		Details of claim admitted (Provisionally)										
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted*	Amount of claim under verification	Remarks, if any
	SECURED FINANCIAL CREDITORS WITH CLEAR SECURITY INTEREST													
1	**Punjab National Bank (PNB Portion - Secured)** **Presently managed by PNB SAM Branch, 4th Floor,** **Bhikaji Cama Place, New Delhi** *Originally Submitted by Zonal Sastra Centre, PNB Bhawan,* *C-01, Ved Vyas Puri, Merrut - 250002*	09-09-2024	4,73,91,27,411.70	4,73,91,27,411.70	Direct Facility in name of Corporate Debtor	4,73,91,27,411.70	4,73,91,27,411.70	No	17.02	-	-	-	-	
2	**State Bank of India** **Stressed Asset Management Branch-I, 12th Floor,** **Jawahar Vyapar Bhawan, STC Building, 1 Tolstoy Marg,** **Janpath, New Delhi-110001.**	25-07-2024	5,43,74,25,016.82	5,43,74,25,016.82	Direct Facility in name of Corporate Debtor	5,43,74,25,016.82	5,43,74,25,016.82	No	19.52	-	-	-	-	Apart from above Bank Guarantee Facilities of Rs. 12,97,148.75 against 100% cash margin have also been provided to the borrower. The same has not been included in the claim.
3	**Bank of Baroda** **Stressed Asset Management Branch, 4th Floor, Rajendra Bhawan,** **Rajendra Place, New Delhi - 110008**	23-07-2024	1,20,49,26,973.87	1,20,49,26,973.87	Direct Facility in name of Corporate Debtor	1,20,49,26,973.87	1,20,49,26,973.87	No	4.33	-	-	-	-	
4	**IFCI Ltd** **SDF Department, IFCI Ltd, IFCI Tower, 61, Nehru Place,** **New Delhi - 110019**	27-08-2024	35,28,75,813.00	35,28,75,813.00	Direct Facility in name of Corporate Debtor	35,28,75,813.00	35,28,75,813.00	No	1.27	-	-	-	-	
5	**India Exim Bank Export-Import Bank of India,** **Centre One Building, Floor 21, World Trade Centre Complex,** **Cuffe Parade, Mumbai -400 005**	25-07-2024	32,77,50,596.36	32,77,50,596.36	Direct Facility in name of Corporate Debtor	32,77,50,596.36	32,77,50,596.36	No	1.18	-	-	-	-	
6	**CFM Asset Reconstruction Private Limited** **Corporate Office: 1st Floor, Wakefield House, Sprott Road, Ballard Estate, Mumbai 400 001, India** *Assigned by **ICICI Bank Limited** , ICICI Bank Towers, NBCC, Pragati Vihar, Bhishma Pitamah Marg, New Delhi - 110003*	25-07-2024	73,92,33,027.01	73,92,33,027.01	Direct Facility in name of Corporate Debtor	73,92,33,027.01	73,92,33,027.01	No	2.65	-	-	-	-	
7	**Zila Sahkari Bank Ltd.,** **Ghaziabad R.D.C A-20, Rajnagar, Post Box No. 110, Ghaziabad, U P - 201002**	14-08-2024	18,94,51,277.14	18,94,51,277	Direct Facility in name of Corporate Debtor	18,94,51,277.14	18,94,51,277.14	No	0.68				-	**Against Pledge of Sugar Stock only, No Charge on Fixed Assets (Movable or Immovable)**
									-					
SUB TOTAL (A)			**12,99,07,90,115.90**	**12,99,07,90,115.90**		**12,99,07,90,115.90**	**12,99,07,90,115.90**		**46.65**					

ANURAG GOEL

Interim Resolution Professional in the matter of

SIMBHAOLI SUGARS LIMITED

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DATE OF COMMENCEMENT OF CIRP : 11TH JULY 2024

List of Creditors as on 17.07.2026

(Amount in ₹)

Sr.. No	Name of creditor	Details of claim received		Details of claim admitted (Provisionally)										Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted*	Amount of claim under verification	
	SECURED FINANCIAL CREDITORS WHERE SECURITY INTEREST IS SUBJECT TO CLARIFICATION													
8	**U.P.Cooperative Bank Ltd. 2 Mahatma Gandhi Marg Hazrat GanJ, Lucknow, UP 226001**	25-07-2024	2,57,17,05,851.00	2,57,17,05,851	Direct Facility in name of Corporate Debtor	2,57,17,05,851.00	2,57,17,05,851.00	No	9.23				-	**Mainly against Pledge of Sugar Stock, Charge on Fixed Assets *(Movable Fixed Assets as per Hypothecation deed)* is registered with ROC, however no NOC from Consortium Lenders is there, which was a saction condition**
9	**CFM Asset Reconstruction Private Limited 1st Floor, Wakefield House, Sprott Road, Ballard Estate, Mumbai 400 001, India** *Assigned by Bank of India, Ghaziabad Assel Recovery Branch. E-52-B, 1st Floor, Sector-9, Noida Distt: Gautam Budh Nagar. U P.- 201301.*	23-07-2024	6,21,38,93,579.27	5,67,87,83,539.77	Claim against Converison of Farmers loans into Term Loan (Security Interest in Dispute)	5,67,87,83,539.77	5,67,87,83,539.77	No	20.39				53,51,10,039.51	**Charge on Fixed Assets (Movable & Immovable Fixed Assets) is registered with ROC, however no NOC from Consortium Lenders is there, which was a saction condition**
10	**Punjab National Bank (e-OBC Portion - Unsecured) Presently managed by PNB SAM Branch, 4th Floor, Bhikaji Cama Place, New Delhi** *Originally Submitted by Zonal Sastra Centre, PNB Bhawan, C-01, Ved Vyas Puri, Merrut - 250002*	09-09-2024	2,67,67,36,283.12	2,67,67,36,283.12	Direct Facility in name of Corporate Debtor (Security Interest in Dispute)	2,67,67,36,283.12	2,67,67,36,283.12	No	9.61				-	**Charge on Fixed Assets (Movable & Immovable Fixed Assets) is not registered with ROC, however a NOC from Consortium Leader, SBI, is in possession of e-OBC**
	SUB TOTAL (B)		**11,46,23,35,713.39**	**10,92,72,25,673.89**		**10,92,72,25,673.89**	**10,92,72,25,673.89**		**39.24**				**53,51,10,039.51**	
	GRAND TOTAL (A + B)		**24,45,31,25,829.29**	**23,91,80,15,789.79**		**23,91,80,15,789.79**	**23,91,80,15,789.79**		**85.88**	**-**	**-**	**-**	**53,51,10,039.51**	

Notes :

1 The Security Interest with various Banks are varying in nature as facilities have been sanctioned by many banks Independently with layers of First Pari-Passu Charge, Claimed 1st Sub-servient charged which is under dispute between lenders, Second Pari-Passu Charge as well as Third Pari-Passu Charge

2 Apart from above, certain assets are under charge on Pari-Passu basis between certain group of Lenders, while certain assets are under charge on Pari-Passu basis between other group of Lenders, thereby having multiple groups with varied Security Interests.

3 Details of claimed Security Interest by each Financial Creditor is under preparation and shall be placed in the First CoC for their consideration & records.

Place : New Delhi
Date : 17.07.2026

ANURAG GOEL
Interim Resolution Professional in the matter of
SIMBHAOLI SUGARS LIMITED
Registration Number: **IBBI/IPA-001 /IP-P00876/2017-18/11460**
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